

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTICE

No. HCM – III/04/2015/

Dated Shillong, the 21st May 2018

In partial modification to the constitution of Benches as ordered on 18th May 2018, it is hereby notified to all concerned that the timing of Court sitting on 22nd May 2018 shall be as under: -

1. **DIVISION BENCH** comprising Hon'ble the Chief Justice & Hon'ble Mr. Justice S. R. Sen: 10:30 AM;
2. **SINGLE BENCH** comprising Hon'ble the Chief Justice: After rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM;
3. **SINGLE BENCH** comprising Hon'ble Mr. Justice S. R. Sen: After rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM.

By order,

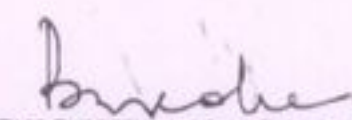

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/560A

Dated Shillong, the 21st May 2018

Copy for information to:

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Registrar - II, High Court of Meghalaya, Shillong.
3. The Joint Registrar –cum–OSD, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
5. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
6. The Central Government Counsel, High Court of Meghalaya, Shillong.
7. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
8. President / Secretary, High Court Bar Association, Shillong.
9. President / Secretary, Shillong Bar Association, Shillong.
10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. The Court Masters, High Court of Meghalaya, Shillong.
12. Notice Board.
13. Office File.


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